

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 212 OF 2017

Dated: 15th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**NTPC Tamilnadu Energy Company Limited Appellant(s)
Versus
A.P. Transmission Corporation Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Ms. Amali for R-13

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **11.2.2019.**

**(S. D. Dubey)
Technical Member**

tpd/js

**(Justice Manjula Chellur)
Chairperson**